

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 337

CA-544/2021 CA-251/2021

IN

92/241/242/ND/2021

IN THE MATTER OF:

M/s. The Hamlin Trust & Ors.

.....APPLICANT/PETITIONER

Vs.

M/s. Rattan India Finance Pvt. Ltd. & Ors.

.....RESPONDENT

SECTION

U/s 241 & 242

Order delivered on 25.09.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **04.12.2023.**

Sd/-

(Court Officer)